

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.503/94

Thursday this the 31st day of March, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.Mohamed Nazeerkhan,
J/C 282,CCC III/TVC
Southern Railway, Trivandrum Division,
Trivandrum. .. Applicant

By Advocate Mr.Majnu Komath

vs.

1. Union of India represented by the Chairman, Railway Board, Rail Bhavan, New Delhi.
2. The Divisional Railway Manager, Southern Railway, Trivandrum.
3. The Divisional Personnel Officer, Southern Railway, Trivandrum.
4. The Divisional Railway Manager, Southern Railway, Palghat Division, Palghat.
5. The Divisional Personnel Officer, Southern Railway, Palghat Division, Palghat. .. Respondents

By Advocate Mrs. Geetha rep. Shri K.V.Sachidanandan

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant is aggrieved by the assignment of rank to him in the Seniority List. It is seen that he has made a representation on 9.10.92. A decision thereon should have been taken long ago. We permit applicant to file a comprehensive representation appending a copy of the earlier representation before the 5th respondent. The said respondent shall pass a reasoned order thereon, within three months of the date of receipt of the representation.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 31st March, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN